

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2285
TO BE ANSWERED ON: 12.02.2026

CREDIT UNDER PLI SCHEME FOR DOMESTIC MANUFACTURING

2285. SHRI JAGADISH SHETTAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether any measures are being contemplated to improve access to credit, reduce regulatory bottlenecks and provide incentives {e.g., through Production Linked Incentive (PLI) schemes} for domestic manufacturing, especially in sectors like toys, electronics and defence; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (b): The Government has notified Production Linked Incentive (PLI) for 14 key sectors with the objective of incentivising domestic manufacturing with an outlay of Rs 1.97 lakh crore. The schemes are designed to encourage incremental production, attract investments, improve scale and enhance competitiveness of domestic manufacturing. By linking incentives to actual production and sales, the PLI scheme provides a policy framework that supports the capacity expansion and technology adoption in identified sectors including electronics and other manufacturing segments covered under the notified schemes.

An actual investment of Rs.2 lakh crore has been realized resulting in incremental production/sales of over Rs.18.70 lakh crore, employment generation of over 12.60 lakhs and exports of Rs 8.20 lakh crore.

In order to address and facilitate the disbursement of incentive claims, the Ministries/Departments have undertaken a number of steps which include the provision for quarterly disbursement of claims. Further, effective coordination between the State Governments and Ministries to fast-track regulatory approvals has reduced the project commissioning time. The Standard Operating Procedures developed by the respective Ministries/ Departments have reduced the compliances for claiming incentives. Complete online claim process along with the grievance redressal mechanism in the portal has also helped in timely disbursement of the claims.
